

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

Comp.Appl/11(AHM)2021 in CP 46/NCLT/2019

Coram: **HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL**
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2021**

Name of the Company: National Spot Exchange Ltd
V/s
N.K Proteins Pvt Ltd

Application For Seeking Impleadment

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

Advocate, Mr. Sandeep Bisht appeared on behalf of Applicant.

Advocate, Mr. Raheel Patel appeared on behalf of the Respondent.

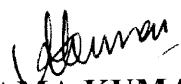
The Respondent submitted that he has already filed his reply. The Respondent is directed to serve the copy of the reply upon the Applicant.

The Applicant is at liberty to file rejoinder, if any, by serving advance copy to the other side.

List the matter on 23.02.2021


CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL

Dated this the 10th day of February, 2021


MANORAMA KUMARI
MEMBER JUDICIAL